

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A No. 180/00546/2019

Tuesday, this the 23rd day of July, 2019.

CORAM:

HON'BLE Mr. E.K. BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

Binoy Jose,
Librarian, Jawahar Navodaya Vidyalaya,
Minicoy Island, Lakshadweep – 682 559.
Residing at Jawahar Navodaya Vidyalaya Quarters,
Minicoy Island, Lakshadweep – 682 559. - Applicant

[By Advocate Mr. Vishnu S. Chempazhanthiyil]

Versus

1. The Principal,
Jawahar Navodaya Vidyalaya,
Minicoy Island, Lakshadweep – 682 559.
2. The Deputy Commissioner,
Navodaya Vidyalaya Samiti (Hyderabad Region),
Department of School Education & Literacy,
Government of India, 1-1-10/3,
Sardar Patel Road, Secunderabad – 500 003.
3. The Commissioner,
Navodaya Vidyalaya Samiti,
Department of School Education & Literacy,
Government of India, B15, Institutional Area,
Sector 62, Noida, Budh Nagar,
Uttar Pradesh – 201 309. - Respondents

[By Advocate Mr. Millu Dandapani rep. by Mr. Premchand R. Nair]

The application having been heard on 23.07.2019, the Tribunal
on the same day delivered the following:

O R D E R**Per: E.K. Bharat Bhushan, Administrative Member**

Heard the learned counsel for the applicant.

2. The applicant is a Librarian working in JNV Lakshadweep since 2006. He has applied for a posting to JNV, Alappuzha, his wife being Government Teacher in Ernakulam District. The representation is yet to be decided upon.
3. This Tribunal feels that the O.A can be disposed of at this stage by directing the 3rd respondent to consider the representation (copy of which is available at Annexure A-4) and take a judicious decision in accordance with Rules while finalising the Annual Transfer List, 2019.
4. The O.A is disposed of as above. No order as to costs.

(Dated, 23rd July, 2019.)

**(E.K. BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

ax

Annexures of Applicant

Annexure A1 - True copy of notice No. F.2-1/2019 (ATD) NVS (Estd.II)/84 dated 07.5.2019 issued by the 2nd respondent.

Annexure A1(a) - True copy of communication No. F.2-1/2019 (ATD)-NVS(Estd.II)/806 dated 30.5.2019 issued by the 2nd respondent.

Annexure A2 - True copy of certificate No. GHS/PVM/01/ ESTT dated 6.6.2019 issued by the Headmistress, Govt. H.S. Piravom, Ernakulam.

Annexure A3 - True copy of vacancy position, as notified in the Employee Transfer Portal of NVS in respect of post of Librarian.

Annexure A4 - True copy of the representation dated 6.6.2019 to the 3rd respondent.

Annexure A5 - True copy of O.M No. F. No. 28034/9/2009- Estt(A) dated 30.09.2009 issued by the Government of India, Department of Personnel and Training.

Annexures of Respondents

NIL
